73 Written Answers

- 2. Shri D. H. Pai Panandikar, Senior Assistant Secretary, Federation of Indian Chambers of Commerce, and Industry, New Delhi—*Member*.
- 3. Shri K.C. Malhotra, Chartered Accountant, Delhi—*Member*.
- 4. Shri M. R. Shroff, Director, Department of Economic Affairs, Ministry of Finance, Delhi—*Member-Secretary*.

3. The terms of reference of the Group were as follows :—

- "(i) To examine the present system of recording the transactions relating to imports financed by U.S. PL-480 in the Budget of tlie Government of India and to suggest improvements, if any, with a view to bringing out clearly the implications of these transactions;
- (ii) To examine the impact of these transactions on the monetary system in terms of the effect on money supply, the ability of the authorities to control credit, etc.;
- (iii) To examine the inflationary effect, if any, of these transactions on the economy."

4. The Group has since submitted its report which is under consideration of the Government.

10 JANPATH, NEW DELHI

•21. SHRI GULAM NABI UNTOO : Will the Minister of HEALTH AND FA-MILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT the pleased to state :

(a) whether bungalow No. 10, Janpath, New Delhi was allotted to any of the Cabinet Ministers or senior officials of Government of India for residential purposes or the Institute of Defence Studies, the Central Bureau of Investigation, the All-India Handicrafts Board, or the Delhi Administration for housing the High Court during the last three years; and

(b) whether any of them actually occupied it and if so, the period of occupancy of eafth?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI K.K. SHAH) : (a) and(b) After the sad demise of the late Shri Lal Bahadur Shastri, the bungalow was vacated on 22nd March, 1966. The bungalow was allotted on 24th June, 1966 to the Ministry of Defence for the use of the Institute of Defence Studies and Analysis. The bungalow remained in their occupation upto 22cd May, 1967.

The bungalow was informally offered to some senior Ministers who declined ihe offer.

The bungalow was then allotted to and remained in occupation of Shri R.G. Rajwade, former Secretary, Ministry of External Affairs, from 20th February, 1968 to 17th December, 1968.

The question of its further utilisation is under consideration.

COMMISSION OF INCUIRY INTO DEATH OF STUDENT NURSIS

◆22. SHRI ARJUN ARORA: SHRI GULAM NABI UNTOO: SHRI M. K. MOHTA: SHRI Y. ADINARAYANA REDDY: SHRI B. D. KHOBARAGADE: SHRI K. P. SUBRAMANIA MENON:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether the Commission of Inquiry has submitted its report on the death of five student nurses at Delhi;

(b) if so, the broad features of the report; and

(c) the action taken on the report?

THE MINISTER OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DFVELOF-MFNT (SHRI K.K. SHAH) (a) Yes, Sir.

(b) and (c) A statement is laid orr the Table of the Sabha.

STATEMENT

The Commission has reported on the circumstances leading to the death;, cf tbe five student nurses and has also made observations on :

(i) the conduct of certain hospital doctors and certain other hospital staff towards the late student nurses and the performance of their duties; •